

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4941  
TO BE ANSWERED ON 31<sup>ST</sup> MARCH, 2017**

**MANUFACTURING OF HIV DRUGS**

**4941. DR. K. GOPAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether many manufacturers of HIV drugs and medicines have stopped their production due to non-payment of their dues by the Government under the National AIDS Control Programme;
- (b) if so, the details thereof;
- (c) whether it is also true that many manufacturers even have stopped participating in Government tenders for the said drugs after the Government failed to pay for their consignments sent in 2014 and if so, the details thereof; and
- (d) whether the State AIDS control societies are unable to purchase the HIV drugs/medicines from the open market since the manufacturers of these drugs/medicines have already stopped their production and if so, the corrective steps taken in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): No case has been reported to NACO so far where Manufacturers of HIV drugs and medicines have stopped their production because of non-payment of their dues by the Government under the National AIDS Control Programme.

(c): Manufactures / Suppliers are participating in Government tender of drugs/kits/equipment floated through respective Procurement Agent on behalf of National AIDS Control Organization, Ministry of Health and Family Welfare and also through Direct Contract.

(d): State AIDS Control Societies (SACS) State/ UTs have not faced any problem in purchase of HIV drug / medicines from the open market due to stoppage of manufacturing HIV drugs.